

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - I,
MUMBAI

MA 143/2017

IN TCP 70/58,397-398/(MB)/2013

CORAM :

SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **24.04.2018**

NAME OF THE PARTIES: **Nandkishor Shankar Kamthe & Ors.**

v/s.

Hindustan Sugars Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of Companies Act, 1956

ORDER

11. MA 143/2017 IN TCP 70/58,397-398/(MB)/2013

At request of the parties, list this matter on 18.06.2018.

Sd /-

RAVIKUMAR DURAISAMY
Member (Technical)

Sd /-

B.S.V. PRAKASH KUMAR
Member (Judicial)